

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – [COURT-I]
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 21.09.2022 at 2.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION No : MA/39(CHE)/2022
PETITION No : CA(CAA)/45/2022
NAME OF PETITIONER :
-vs- Fluidra India Pvt Ltd and Ors
NAME OF RESPONDENT :
SECTION : 230-232 of CA, 2013

ORDER

The Applicant is represented by the Ld. Counsel Mr. Pawan Jhabakh through video conferencing mode.

At request, the matter is adjourned to 19.10.2022 for further hearing.

-Sd-

(SAMEER KAKAR)
MEMBER (TECHNICAL)

-Sd-

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT